designer saw for himself the large collection of handloom fabrics which India could offer him for designing dresses and accessories and arranging their sales through his widely spread distributing channels in France and other countries. Consequently, the French Fashion Designers placed an order valued at U.S. \$ 14,220 for Charkha Tabby and Dupion silk prints, scarves, silk brocades and silk cutwork. Besides, another order for approximately U.S. \$ 6.000 has recently been received by the Corporation for dresses made out of Banaras silk -Cotton Cutwork. Organza printed. Dupion and embroidered cotton.

Out-of-turn Allotment of Scooters

7445. SHRI MAYAVAN : SHRI NARAYANAN : SHRI DHANDAPANT :

SHRI SUBRAVELU : SHRI DEIVEEKAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) the various types of priority and out-of-turn categories for the sale and distribution of scooters of various makes:
- (b) the percentage of scooters allotted in each category; and
- (c) the normal time lag between the date of registration and that of delivery in the General sale category?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). The various types of priority quotas of scooters and the percentage of production allocated for each quota are given below:

S. Nõ	. Čatěgory of priority queta	Lambretta Percentage of production in 1967	Vespa Percentage of production in 1967	Fantabulus Percentage of production in 1967
_1	2	3	4	5
1:	Central Government Quota (including Defence quota)	21% (approx.)	19% (applox.)	24% (approx.)
2	State Governments quota	19% (approx.)	9% (арргох.)	Nil
3 .	Union Territories Quota	3% (appŕöx.)	2% (approx.)	Nil
4.	Manufacturer's Quota	2% or 50 Nos. per month whichever is higher	2% or 50 Nos. per month whichever is higher	2% or 25 Nos. per month whichever is higher
Ťh	e Central Government	quota for	SHRI A. DIP	A :

The Central Government quota for Fantabulus scooter is hardly utilised for want of applicants.

(c) The time lag between registration of order and delivery of scooter varies from make to make and place to place. The approximate waiting period at Delhi for the various makes of scooters is as under:

Lambretta Vespa Fantabulus Six to seven years

Nine to ten years

Two to three months.

S.E. Railway Service Commission

7446. SHRI 8. KUNDU : SHRI BAIDHAR BEHERA ; SHRI A. DIPA : SHRI SRINIBAS MISRA : SHRI MAHENDRA MAJHI : SHRI G. C. NAIK :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware that one post of a Member of the South Eastern Railway Service Commission has fallen vacant;
- (b) whether hitherto one nominee from the Orissa Government was appointed as a member of the Commission;
- (c) whether the Orissa Government has written to the Railway Board to fill up the vacancy with one of its nominees; and

(d) whether Government propose to accept the nominee of the Government of Orissa?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes. The Railway Service Commission at Calcutta recruits staff for South Eastern and Eastern Railways, Chittaranjan Locomotive Works and Railway Electrification.

- (b) Members of the Railway Service Commissions are appointed on the recommendation of the Union Public Service Commission on consideration of overall suitability and not on regional basis.
 - (c) Yes.
 - (d) No.

Shortage of Sulphur

7447. SHRI K. P. SINGH DEO: SHRI C. C. DESAI:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government's attention has been drawn to a news-item appearing in the "Economic Times" of the 25th March, 1968 regarding factors leading to the shortage of sulphur in India;
- (b) if so, the reaction of Government thereto;
- (c) the part played by the State Trading Corporation in easing the sulphur shortage in the country; and
- (d) how the private enterpreneurs have reacted to the canalisation of sulphur through the State Trading Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

- (b) There is at present no shortage of sulphur in India.
- (c) During end of 1966 and in early 1967 there was an acute shortage of sulphur and the prices rose from Rs. 350 per tonne to about Rs. 1,400. S.T.C. imported substantial quantities from February, 1967. During 1967-68, the Corporation imported 1,67,000 tonnes of sulphur. Due to large quantities of sulphur arriving in the country the prices fell. From October 1967, the Corporation has been offering sulphur at Rs. 600 per metric tonne ex-jetty. They

have entered into long-term contracts for the import of sulphur during 1968. The position now is that there is no shortage of sulphur in the country.

(d) Private enterpreneurs had resisted the canalisation of surphur through the State Trading Corporation. Actually, the item was fully canalised through the Corporation for imports only for 5 months.

Train Examiners

7448. SHRI A. S. SAIGAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that in Danapur Division of Eastern Railway and Lucknow Division of Northern Railway, some of the departmentally appointed Train Examiners who were officiating in grade 'C' scale of Rs. 250-280 without being qualified for the posts have been brought down to their original grade and unqualified Train Examiners have been promoted on the basis of their acquiring qualifications;
- (b) if the reply to part (a) above be in affirmative, the reasons as to why a large number of directly recruited Train Examiners who are similarly unqualified on the higher grade have not been brought down to the lower grade and the vacancies in higher grade not filled up by qualified Train Examiners;
- (c) the reasons as to why some directly recruited unqualified Train Examiners on the Eastern and Northern Railways ar; being allowed to continue as Train Examiner grade 'C' in grade Rs. 205-280; and
- (d) the reasons of such discrimination between the directly recruited Train Examiners and departmentally appointed Train Examiners?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Revised Pay Scale of Train Examiners

- 7449. SHRI A. S. SAIGAL: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the Railway Board in the Permanent Negotiating